

made by the Expert Group of Archaeology implemented?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI KRISHNA SAHI): While the recommendations of the Expert Group on Archaeology have been accepted in principle and 64 out of 81 recommendations have been implemented, the question of staffing, deployment and financial requirements has been assigned to Indian Institute of Public Administration which has to proceed with the assignment.

Setting up of all India Port Service

5099. SHRI CHINTAMANI JENA:
SHRI AMARSINH RATHAWA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Major Ports Reforms Committee has recommended to Union Government for setting up of an All India Port Services so that the experience and expertise in handling of ports could be pooled together and uniformity of approach in the administration of ports was achieved; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The Major Ports Reforms Committee in their report have stated that while it may be desirable to set up an All India Ports Service, time is not opportune to constitute this service at this stage.

(b) Does not arise.

Wages to workers at Rupsa (South Eastern Railway)

5100. SHRI CHINTAMANI JENA: Will

the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the transit workers and parcel handling workers at Rupsa Railway Station under the South Eastern Railway, Kharagpur Division are getting only Rs. 60 per month;

(b) whether Government have received any memorandum in this respect from the Rupsa Railway Junction Transmit Workers Union;

(c) if so, the minimum wages being paid in Railways; and

(d) whether Government propose to consider the problem and arrange to make the payment as prescribed under Minimum Wages Act?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Information is being collected and will be laid on the Table of the Sabha

(b) Yes, Sir.

(c) Persons engaged directly by the Railway on daily wages basis, are paid daily wages at the rate fixed by the concerned Civil Authorities of the area.

(d) No minimum wages have been prescribed under the Minimum Wages Act for loading and unloading work on the Railways. However, the South Eastern Railway has been asked to review the handling rates.

A.C. Chair Car Coaches in Express Trains on South Eastern Railway

5101. SHRI CHINTAMANI JENA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is persistent demand for providing A.C. Chair Car coaches in 915/916, 175/176, 77/78 and express trains on South Eastern Railway; and